49

cent of the total production available to the weavers in respect of those mills who have not obtained stay orders from the Courts. The control over prices and pattern of production, however, continues in their case

(c) The mills run under the manage ment of National Textiles Corporation have been requested to sell yarn produced by them to the Weavers' Co-operative Societies and the State Textile Corporations at controlled prices. Further measures as appropriate would be taken on the basis of the judgement of the Supreme Court which has been pronnounced on 26th November, 1973, and its implications are being examined.

## P.M.'s Meeting with Shri G. D. Birla and Shri J. R. D. Tata

\*345. SHRI K. CHANDRASEKHA-RAN SHRI MONORANJAN ROY:

Will tne Minister of FINANCE be pleased to state :

- (a) whether it is a fact that the Prime Minister recently discussed the economic situation of the country with ihe economists and also with Shri G. D. Birla and Shri J. R. D. Tata; and
- (b) if so, what are the details of the discussions held and the outcome thereof?

THE MINISTER OF FINANCE (SHRI Y. B. CHAVAN): (a) and (b) The Prime Minister and some of her colleagues held discussions with Dr. V. K. R. V. Rao and five other economists on a Paper submitted by them to the Prime Minister on current economic problems facing the country and the remedial measures needed to overcome them. The suggestions made by the Group have been noted.

Aa for the meetings of Shri J. R. D. Tata and Shri G. D. Birla with the Prime Minister, they were in the nature of courtesy calls and no discussion on economic policy took place.

## Expenditure Incurred by the Central Bank of India on Conferences

\*346. SHRI JAGDISH PRASAD MATHUR: Will the Minister of FINANCE be pleased to state:

(a) the expenditure incurred on various conferences by the Central Bank of India during (he period from 1st January to 30th August, 1973?

THE MINISTER OF FINANCE (SHRI Y. B. CHAVAN): Central Bank of India has reported having held meetings at the Cential Office and Divisional Centres during the period 1st January to 30th August, 1973 for reviewing the various facets of the working of the bank. An amount of Rs. 1.97 lakhs approximately is reported to have been spent on such meetings.

## **Action Against Pilot for Boeing Crash**

347. SHRI V. V. SWAMINATHAN: Will ihe Minister of TOURISM AND CIVIL AVIATION be pleased to state whether any action has been taken against the Pilot found responsible for the Boeing crash near New Delhi Airport on the 31st May, 1973?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI RAJ BAHADUR): Yes, Sir. Indian Airlines have terminated the services of both the Commander and the copilot involved in the ill-fated Boeing crash on 31st May 1973. and the Director General of Civil Aviatioa has issued notices to both, asking them to show cause why action should not be taken against them under the Aircraft Rules.

## Seizure of gold and currency from the car of Collector, West Godavari

\*348. SHRI K. P. SUBRAMANIA MENON : SHRI NAND KISHORE BHATT :

Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that on the 28th August, 1973, the Central Exciae staff